

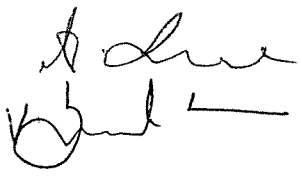
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 PM ON 13.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/35/2017  
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN  
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	N.A. SRINIVASAN T.V. SURESHKUMAR for Cremona Associates	Petitioner	
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2	N.P. VAGHARAJAN D. RAJASHEKHARAN	Respondent d/s	
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**ORDER**

Counsels for both the parties are present, prayed for time for making final submissions. At request, time is enlarged. Put up on **04.12.2018 at 10.30 A.M.**

-SD-  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)